

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.109**  
CA-632/2020  
IN  
IB-1683(ND)/2018

**IN THE MATTER OF:**

M/s. Crayaon Software Experts India Pvt. Ltd  
Vs.  
M/s. Vas Data Services Pvt. Ltd.

...**OPERATIONAL CREDITOR**

...**RESPONDENT**

**SECTION**

**U/S 9 of IBC, 2016**

**Order delivered on 08.06.2021**

**CORAM:**

**SHRI P.S.N PRASAD**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Respondent : CA Dhanraj Kesari.

**ORDER**

**CA-632/2019 :**

Heard the submissions made by the Counsels for the respondents. Counsels for the respondents have prayed for a short time for filing reply. A week's time is granted for filing reply. However, it is made clear that no extension of time will be given for filing reply and if no reply is filed within a week, right for filing reply shall stand forfeited and the Application will be decided on merits.

List on 6<sup>th</sup> July, 2021.

**-SD-**  
**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

**-SD-**  
**( P.S.N PRASAD)**  
**MEMBER (JUDICIAL)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.109**  
IA-3774/2020  
IN  
IB-1683(ND)/2018

**IN THE MATTER OF:**

M/s. Crayaon Software Experts India Pvt. Ltd

...**OPERATIONAL CREDITOR**

**Vs.**

M/s. Vas Data Services Pvt. Ltd.

...**RESPONDENT**

**SECTION**

**U/S 9 of IBC, 2016**

**Order delivered on 08.06.2021**

**CORAM:**

**SHRI P.S.N PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the RP

: Mr. Sunil Kumar Jain, RP, Mr. Manoj Kumar Garg,  
Advocate.

For the Respondent

: Mr. Rohan Yadav Advocate for Respondent No. 3

**ORDER**

**CA-3774/2020 :**

Heard the submissions made by the Counsel for the Applicant as well as Counsel for the Respondents, 1, 2 & 3. Counsels for the respondents 1, 2 & 3 have prayed for time for filing reply. Two weeks' time is granted for this purpose. Counsel for Respondent-4 has submitted that reply has already been filed in the matter.

The Resolution Professional is directed to serve Notice upon Respondent-5 regarding the next date of hearing and for filing reply in the matter.

List on 6<sup>th</sup> July, 2021.

**-SD-**

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

**-SD-**

**( P.S.N PRASAD)**  
**MEMBER (JUDICIAL)**

Jyoti

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.109**

IA-2372/2021 IA-2374/2021

IN

IB-1683(ND)/2018

**IN THE MATTER OF:**

M/s. Crayaon Software Experts India Pvt. Ltd

...**OPERATIONAL CREDITOR**

**Vs.**

M/s. Vas Data Services Pvt. Ltd.

...**RESPONDENT**

**SECTION**

**U/S 9 of IBC, 2016**

**Order delivered on 08.06.2021**

**CORAM:**

**SHRI P.S.N PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Rohan Yadav Advocate.

For the Respondent :

**ORDER**

**IA-2372/2021& IA-2374/2021 :**

Heard the submissions made by the Counsel for the Applicant and having perused the contents of the Application. Counsel for the respondent is present and states that reply has been filed. However, it is seen that reply has not come on the e-Portal of this Tribunal. Therefore, let this matter be posted after a week.

List on 6<sup>th</sup> July, 2021.

**-SD-**

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

**-SD-**

**( P.S.N PRASAD)**  
**MEMBER (JUDICIAL)**

Jyoti

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.109**

New IA-2471/2021

IN

IB-1683(ND)/2018

**IN THE MATTER OF:**

M/s. Crayaon Software Experts India Pvt. Ltd

...**OPERATIONAL CREDITOR**

**Vs.**

M/s. Vas Data Services Pvt. Ltd.

...**RESPONDENT**

**SECTION**

**U/S 9 of IBC, 2016**

**Order delivered on 08.06.2021**

**CORAM:**

**SHRI P.S.N PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

**New IA-2471/2021 :**

This is an application filed for urgent hearing, which is allowed. However, the prayers No.2 & 3 of the application are not allowed and the matter is posted for hearing IA No.5744/2020, IA-125/2021 and IA-3923/2020 on 6<sup>th</sup> July, 2021.

**-SD-**

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

**-SD-**

**( P.S.N PRASAD)**  
**MEMBER (JUDICIAL)**

Jyoti

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.109**

New IA-2473/2021

IN

IB-1683(ND)/2018

**IN THE MATTER OF:**

M/s. Crayaon Software Experts India Pvt. Ltd

...**OPERATIONAL CREDITOR**

**Vs.**

M/s. Vas Data Services Pvt. Ltd.

...**RESPONDENT**

**SECTION**

**U/S 9 of IBC, 2016**

**Order delivered on 08.06.2021**

**CORAM:**

**SHRI P.S.N PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Abhishek Anand and Mr. Anuj Singh Advocates.

For the Respondent

:

**ORDER**

**IA-2473/2021:-**

Heard the submissions made by the Counsel for the Applicant. Let Notice be served upon the respondents for filing their reply in the matter and post this matter after two weeks.

List on 6<sup>th</sup> July, 2021.

**-SD-**

**(NARENDER KUMAR BHOLA)**

**MEMBER (TECHNICAL)**

**-SD-**

**( P.S.N PRASAD)**

**MEMBER (JUDICIAL)**

Jyoti

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.109**

New IA-2481/2021

IN

IB-1683(ND)/2018

**IN THE MATTER OF:**

M/s. Crayaon Software Experts India Pvt. Ltd

...**OPERATIONAL CREDITOR**

**Vs.**

M/s. Vas Data Services Pvt. Ltd.

...**RESPONDENT**

**SECTION**

**U/S 9 of IBC, 2016**

**Order delivered on 08.06.2021**

**CORAM:**

**SHRI P.S.N PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

**IA-2481/2021**

Heard the submissions made by the Counsel for the Applicant  
(suspended board of directors).

Let the Resolution Professional file his reply within two weeks.

List on 6<sup>th</sup> July, 2021.

**-SD-**

**(NARENDER KUMAR BHOLA)**

**MEMBER (TECHNICAL)**

**-SD-**

**( P.S.N PRASAD)**

**MEMBER (JUDICIAL)**